NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

C.P. NO. 48(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: Arun Mehta & Ors. Vs. Satramdas Gehrimal Jewellers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME **DESIGNATION** REPRESENTATION SIGNATURE

For the Petitioner (s)

: Ms. Meenakshi Arora, Sr. Advocate

Mr. Rajiv Kumar Adhalkha, PCS

For the Respondent (s) : Mr. Dhruv Pande and Mr. Shyamal Anand

Advocates for R2 to R7

Mr. Sakar Sharma, FCA for R2 to R7

Order

Ld. Counsel for the parties pray for an adjournment on the grounds that arguing counsels are busy in other courts.

At their request, adjourned to 27th February, 2018.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)